

Bungling of Tickets

227. SHRI DATTATRAYA
BANDARU :
SHRI ANNA JOSHI :
SHRIMATI KRISHNENDRA
KAUR :

Will the Minister of RAILWAYS be pleased to state:

(a) The number of cases of bungling of tickets by railway employees detected during 1991, state-wise;

(b) Whether the Government have

taken any action against the erring officials; and

(c) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The details are as under:-

Andhra Pradesh-16, Bihar-652, U.P.-204, Haryana-8, Assam-14, Maharashtra-107, M.P.-27, Rajasthan-55, Gujarat-67 and West Bengal-397.

(b) and (c). The number of employees taken up under Disciplinary and Appeal Rules is as under :-

State	Number of Staff taken up for	
	Major Penalty	Minor Penalty
Andhra Pradesh	8	8
Assam	9	5
Bihar	112	524
Gujarat	7	60
Haryana	1	
Maharashtra	18	89
Madhya Pradesh	4	23
Rajasthan	6	49
Uttar Pradesh	51	153
West Bengal	150	247

To curb malpractices in the bungling of tickets, frequent checks by the Commercial and Vigilance Departments at sensitive locations where maximum number of users come in contact with the Railway Administration are conducted. These areas are booking offices, reservation offices, parcel offices, goods-sheds, platforms and trains.

Workload of Children in Primary Classes

228. SHRI SANAT KUMAR MANDAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government appointed

a Committee of educationists to cut down the workload of children in the primary classes;

(b) If so, the recommendations made by the Committee; and

(c) the steps taken by the Government to implement them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir. The Government is appointing a Committee under the chairmanship of Prof. Yash Pal, Ex-Chairman of the University Grants Commission.

(b) and (c). The Committee is being requested to submit its report within six months.

Birth Control Devices

229. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any nodal agency has been set up to monitor the population growth particularly in the rural areas;

(b) if so, the details thereof; and

(c) the measures suggested for population the birth control devices in the rural and tribal areas particularly and the role assigned to the State Governments and Union Territories in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The population growth in the country is monitored by the Department of Family Welfare in the Centre. This task is assigned to the State Family Welfare Bureaus, the District Family Welfare Bureaus and the Rural Family Welfare Centres at the State, District and Block levels respectively.

(c) The use of different birth control

ing vigorous efforts through the mass media and inter-personal communication at the grass-root level. These devices are made available to the acceptors, including those in the rural and tribal areas, through free distribution and social marketing schemes. In order to further improve the accessibility to contraceptive devices, the scheme for social marketing are being strengthened.

Leasing of Railway Land

230. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided to sell or lease their surplus railway land alongside the tracks;

(b) if so, the area of surplus land likely to be sold or leased out zone-wise;

(c) whether in Bombay area, some arc-type buildings are proposed to be constructed on this surplus land across the railway tracks;

(d) if so, whether the safety and operational aspects of the proposed structure have been checked; and

(e) how do the railways propose to safeguard their ownership rights over such structures in case of leased lands and resume the possession thereof, as and when the need may arise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) and (e). Do not arise.

STATEMENT CORRECTING THE REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 4148 FOR 17TH DECEMBER, 1991 REGARDING MEDICAL FACILITIES TO RURAL AREAS.